

Education aid to dependents of Ex-Servicemen reading in Watson H.E. School, Madhubani

4160. SHRI BHOGENDRA JHA: Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that educational aid for the year 1980 to the dependents of ex-servicemen reading in Watson H.E. School, Madhubani and elsewhere in Bihar has not been paid ;

(b) if so, reasons therefor ;

(c) whether previously existing practice of job reservation for ex-servicemen has been done away within Bihar and some other States for the last few years ; and

(d) if so, reasons therefor and whether it is proposed to restart the same ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b). No educational aid to the dependents of ex-servicemen reading in Watson H.E. School, Madhubani, Bihar State, is being given by the Central Government.

(c) and (d). The Government of Bihar has abolished the reservation of jobs in Class III and IV posts for ex-servicemen, since 1978. Some other States have not made any reservations of posts so far for ex-servicemen. The Government have taken up the matter with the concerned State Governments.

Taking over of Udyog Bhawan Co-operative Canteen

4161. SHRIMATI USHA VERMA: SHRI MOHD. YUSUF :

Will the Minister of INDUSTRY be pleased to state :

(a) the reasons for not taking over the Udyog Bhawan Co-operative Canteen by the Industrial Development Department when it is running under a heavy loss ;

(b) whether it is a fact the some persons have been employed in the above canteen after attaining the age of 65 years ;

(c) if so, the reasons therefor ;

(d) whether it is a fact that during the months of August-September some persons were recruited when they were not sponsored by the Directorate of Employment but they were sponsored in November, 1980 ; and

(e) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) Efforts are being made to improve the working of the Udyog Bhawan Co operative Canteen. As such, the question of taking over does not arise.

(b) and (c) . One person who was over 65 years was appointed as Deputy Manager on purely temporary basis taking into consideration his vast experience in the canteen management. Department of Personnel have, however, been approach by the Management to relax the upper age limit as a special case.

(d) and (e) . The Canteen Management have reported that no regular appointment was made during the months of August and September 1980. However, 3 persons were taken on purely temporary and *ad hoc* basis to fill up vacancies of sweeper, wash boy and salesman occurred due to resignation, etc. These appointments were however regularised in November 1980 when their names were sponsored by Directorate of Employment.

Complaint of Rape of a Lady of Alipur in Delhi

4162. SHRI RAMJIBHAI B. MAVANI: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any F.I.R. has been filed at Village Alipur of Delhi or else where in Delhi/New Delhi regarding alleged rape of a Lady of Alipur (Delhi) by one young fellow on the night of 8th September, 1980 ;

(b) if so, the details of the said F.I.R. ;

(c) the action taken on the same and the outcome thereof; and

(d) the details of cases filed on the basis of the said Report and arrests of the culprits thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. A case vide FIR No. 270 dated 9-9-1980 u/s 376/506/452 IPC has been registered at P.S. Alipur, Delhi on the complaint of Smt. Kaushalya Devi w/o Late Shri Ghasi Ram r/o Village Alipur, Delhi.

(b) Smt. Kaushalya Devi reported that on the night between 8th/9th September, 1980 while she was sleeping in her room, a young man aged about 25/30 years son of Khajan Singh entered her room with a knife in his hand and threatened her to keep quit, otherwise he would kill her. She was raped by him. When the

accused was leaving she raised an alarm, on which her son, Mool Chand, came to her room and she narrated the incident to him.

(c) The investigation is in progress. Shri Mool Chand has alleged that he had seen Inder Kumar s/o Khajan Singh leaving the room of his mother just after the incident. The victim has been got medically examined and the Doctor has opined that she had got post coital injuries. The clothes containing blood stains and vaginal swab have been examined by the Central Forensic Science Laboratory, who detected human semen on the clothes. Accused Inder Kumar is still at large. His warrants of arrest have been obtained and efforts are being made to arrest him.

(d) The case will be filed, on completion of the investigation and the arrest of the accused.

Dharna at Boat Club by Harijans of Delhi and U.P.

4163. SHRI MOTI LAL SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there were some dharna and demonstration and agitation at Boat Club, Delhi in the month of November, 1980 and beginning of December 1980 by some Harijans and other people of Delhi, Rorkee and other places of Delhi and U.P. regarding the insults, using bad languages etc. by some high caste Hindus against Harijans which occurred on the 21st October, 1980 at village Ulheda, thana Mangalore, District Saharanpur (U.P.) ;

(b) if so, their demands ;

(c) the assurance U.P. Government and Centre have given in the matter ; and

(d) how the said agitation was withdrawn ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d) . The requisite information is being collected and will be laid on the table of the House.

Death and injuries due to Agitation and Accidents

4164. SHRI T.R. SHAMANNA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of deaths on account of agitation and on account of accidents from 12th January to 11th November, 1980 (State-wise) ;

(b) the number of persons injured on account of agitation and on account of accidents from 12th January to 11th November, 1980 ; and

(c) the value of loss of property on account of agitation and on account of accidents ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). Information is being collected and will be laid on the Table of the House.

Provision of more senior Positions in Armed Forces

4165. SHRI K. MALLANNA : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Union Government have approved the review of defence cadre to provide more senior positions in the Navy and Air Force ; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b). Yes, Sir. In order to improve the prospects of officers for promotion to higher selection ranks, a cadre review was recently carried out by the Government. As a result it has been decided to upgrade 120 posts of Lt. Cdr. in the Navy to Commander, 60 posts of Commander to Captain, 8 posts of Captain/Commodore to Rear Admiral and 3 posts of Rear Admiral to Vice Admiral. In the case of Air Force 360 posts of Sqdn. Ldr. have been upgraded to Wg. Cdr., 80 posts of Wg. Cdr. to Group Captain, 10 posts of Group Captain to Air Commodore, 16 posts of Air Commodore to Air Vice Marshal and 5 posts of Air Vice Marshal to Air Marshal.

These upgradations will be phased over a period of three years commencing from the year 1980-81.

Foreign Assistance to Jammāt-e-Islami

4166. SHRI N.K. SHEJWALKAR :
DR. VASANT KUMAR
PANDIT :
SHRI B. V. DESAI :
SHRI SATISH AGARWAL :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the organisation Jammāt-e-Islami is getting liberal